

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23/07/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. VIDHIA SHANKAR Athiban Vijay for Sandeep	ADV. for Petitioners Counsel for Respondents	R. Vidhya Shankar Athiban
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ORDER

Counsel for both the parties are present. Counsel for Respondent is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 31.08.2018 at 10.30 A.M.

scd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk